

(d) the number of workers employed in these Units during 1997-98, State-wise? *[English]*

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) 426 proposals were received to set up export oriented units in the country during 1997-98 out of which 365 proposals were approved. State-wise break-up of the approved export oriented units is given in the enclosed statement.

(b) The EOU Scheme has been formulated by the Government of India. It is for the entrepreneurs to establish the units by way of construction of building, provision of machinery raw material and utilities and take other steps for commencement of production. The Government of India provides facility of customs bonding as and when approached by the entrepreneurs.

(c) and (d) The proposals approved during 1997-98 envisage an investment of Rs. 4646.42 crores and employment of 42781 workers.

#### Statement

*State wise no. of EOUS approved during 1997-98*

State Name	No.
Andhra Pradesh	21
Gujarat	79
Haryana	12
Himachal Pradesh	2
Jammu and Kashmir	1
Karnataka	37
Kerala	1
Madhya Pradesh	13
Maharashtra	49
Orissa	8
Punjab	14
Rajasthan	16
Tamil Nadu	64
Uttar Pradesh	20
West Bengal	6
Andaman and Nicobar	2
Dadra and Nagar Haveli	2
Delhi	9
Goa	3
Pondicherry	1
Daman and Diu	5
<b>Total</b>	<b>365</b>

#### Earning of I.T. Department

5548. DR. VALLABH BHAI KATHIRIA: Will the Minister of FINANCE be pleased to state:

(a) the details of income of the Income Tax Department from Public Sector undertakings during the last three years, year-wise;

(b) out of the total income, the income from the employees and from the Public Sector, separately for the same period; and

(c) the task force or plan formulated by the Government to simplify the recovery of income-tax dues?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) and (b) Such information is not maintained. The collection and compilation of the desired information from the field formations spread all over the country will involve lot of efforts and also time, which may not be commensurate with the objectives sought to be achieved.

(c) At present there is no Task Force or plan formulated by the Government to simplify the recovery of Income-tax dues. However, a Task Force has been constituted to constantly monitor the collection of Budget targets, and to review the progress of recovery of taxes.

#### Orissa Textile Mill, Chandwar

5549. SHRIMATI JAYANTI PATNAIK: Will the Minister of TEXTILES be pleased to state:

(a) whether the Orissa Textile Mill at Chandwar has fallen sick;

(b) if so, the reasons for the sickness;

(c) the approximate number of workers affected due to the sickness of that mill; and

(d) the steps taken to revive and make that textile mill economically viable?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) Yes, Sir. The Orissa Textile Mill at Chandwar has fallen Sick.

(b) The reasons for sickness as reported by the company to the Board for Industrial and Financial Reconstruction (BIFR) at the time of registration include lack of infrastructure and of technology and machines to suit the changing demands of the market; inadequate power supply; shortage of funds and related financial difficulties; market recession; competition from decentralised sector/modernised mills; etc.

(c) 4364 workers were reported to be employed by the company at the time of its registration with BIFR.